

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM; NAGALAND; MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated: Guwahati, the 18<sup>th</sup> November, 2016

No. HC.VII/45/2016/5191/A.### The Gauhati High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to attend the **"Third Round Table Consultation on Juvenile Justice issues"** to be held in Guwahati on 26-11-2016 and 27-11-2016, **at the Assam Administrative Staff College, Khanapara, Guwahati:**

<b>ASSAM</b>		
Sl. No.	Name	Designation
1	Sri Kamalendu Choudhury	District and Sessions Judge, Cachar, Silchar
2	Smt. Selina Begum	District and Sessions Judge, Nalbari
3	Sri Ashok Kumar Bora	District and Sessions Judge, Sonitpur
4	Sri Mahmud Ahmed	District and Sessions Judge, Kamrup (Metro)
5	Smt. Malasri Nandi	District and Sessions Judge, Tinsukia
6	Sri Satyajit Khound	District and Sessions Judge, Sivasagar
7	Sri Pratim Kr. Bora	District and Sessions Judge, Kokrajhar
8	Sri Prasanta Buragohain	District and Sessions Judge, Goalpara
9	Smt. Indira Barman	District and Sessions Judge, Bongaigaon
10	Smt. Rita Kar	District and Session Judge, Nagaon
11	Sri Aditya Hazarika	District and Session Judge, Dhemaji
12	Sri Dhruvad Kashyap Das	District and Sessions Judge, Morigaon
13	Sri Mridul Kumar Saikia	Member Secretary, i/c, Assam State Legal Services Authority
14	Sri Rana Dutta	Addl. Chief Judicial Magistrate, Hailakandi
15	Sri Bhupen Kumar Nath	Addl. Chief Judicial Magistrate, Kamrup, Amingaon
16	Md. Nur Ahmed Laskar	Addl. Chief Judicial Magistrate, Karimganj
17	Smt. Alhaz Sabeena Mazumdar	Sub-Divisional Judicial Magistrate (S), Lakhimpur
18	Sri Nabajit Bhatta	Sub-Divisional Judicial Magistrate (S), Dibrugarh
19	Smt. Pronita Morang	Sub-Divisional Judicial Magistrate (S), Jorhat
20	Sri Nikunja Boro	Sub-Divisional Judicial Magistrate (M), Chirang
21	Smt. Himakshi Thakuria Buragohain	Sub-Divisional Judicial Magistrate (S), Darrang
22	Smt. Kingkini Bora	Sub-Divisional Judicial Magistrate (S), Dhubri
23	Sri Rajesh Bodo	Sub-Divisional Judicial Magistrate (S), Udalguri
24	Smt. Bichitra Dutta	Sub-Divisional Judicial Magistrate (S), Golaghat
25	Sri Forhan Uddin Choudhury	Sub-Divisional Judicial Magistrate(M), Barpeta

<b>NAGALAND</b>		
1	Smt. Nino Iralu	Member Secretary, Nagaland State Legal Service Authority
2	Sri Y.M. Imchen	Principal District and Sessions Judge, Kohima
3	Sri Khulto Koso	District and Sessions Judge, Wokha
4	Smt. Tucuno Vamuzo	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Kohima
5	Sri Ajongba Imchen	Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Phek
<b>MIZORAM</b>		
1	Sri Joel Joseph Denga	Member Secretary, Mizoram State Legal Service Authority
2	Sri R. Vanlalena	Judge, FTC, Kolasib
3	Sri Laldinpuia Tlau	Chief Judicial Magistrate-cum-Principal Magistrate, JJB, Lawngtlai
4	Sri Birthoilal Sakachep	Chief Judicial Magistrate-cum-Principal Magistrate, JJB, Mamit
<b>ARUNACHAL PRADESH</b>		
1	Sri Budi Habung	Member Secretary, Arunachal Pradesh State Legal Service Authority
2	Smt. Jaweplu Chai	District and Sessions Judge, West Sessions Division, Yupia
3	Sri Ito Basar	District and Sessions Judge, East Sessions Division, Tezu
4	Sri Tage Halley	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Aalo
5	Sri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Ziro

The participants are requested to provide their travel itinerary by E-mail at the following E-mail ID: [assam.stateconsultant.icps@gmail.com](mailto:assam.stateconsultant.icps@gmail.com) for arranging their accommodation, positively, on or before **2:00 P.M. of 22-11-2016**. In this regard they may contact the following persons:

- i) Smt. Lalita Deka - 09854073926
- ii) Sri D. Savio Lakra - 09085854879
- iii) Smt. Momi Mili - 08876677720

The participants desirous of availing pick-up and drop facility from the Airport/Railway Station to the place of accommodation are requested to send their request for the same separately at [childprotectioncp@gmail.com](mailto:childprotectioncp@gmail.com) and contact the following person:

Sri Ashok Sharma – 09864192317

The nominated Judicial Officers are to report at the venue at **8:45 A.M.** on **26-11-2016 and 27-11-2016** positively, as per the programme schedule, which will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link: '**Training Notice**') in due course.

By order,  
Sd/- A. Ajitsaria  
**REGISTRAR (JUDL.)**

Memo No. HC.VII/45/2016/5192-5251/A, dated 18.11.2016

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.  
(The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.)
3. The Accountant General (A&E), Nagaland, Kohima, / Mizoram, Aizawl / Arunachal General, Itanagar, for information and necessary action.  
(The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.)
4. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
5. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
6. The Secretary, to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
7. The Director, Directorate of Social Welfare, Assam.
8. The Secretary to the Government of Nagaland, Department of Social Welfare, Kohima.
9. The Secretary to the Government of Mizoram, Social Welfare Department, Aizawl.
10. The Director, Department of Social Welfare, Women & Child Development, Government of Arunachal Pradesh, Naharlagun.
11. The Registrar (Vig. /Admn. / Judicial / Estt.), Gauhati High Court, Guwahati.
12. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.

**He / she is requested to inform the nominated participants of his / her respective State accordingly.**

14. Sri Kamalendu Choudhury, District and Session Judge, Cachar, Silchar.
15. Smt. Selina Begum, District and Session Judge, Nalbari.
16. Sri Ashok Kumar Bora, District and Session Judge, Sonitpur.
17. Sri Mahmud Ahmed, District and Session Judge, Kamrup (Metro).
18. Smt. Malasri Nandi, District and Session Judge, Tinsukia.
19. Sri Satyajit Khound, District and Session Judge, Sivasagar.
20. Sri Pratim Kr. Bora, District and Session Judge, Kokrajhar.
21. Sri Prasanta Buragohain, District and Session Judge, Goalpara.
22. Smt. Indira Barman, District and Session Judge, Bongaigaon.
23. Smt. Rita Kar, District and Session Judge, Nagaon.
24. Sri Aditya Hazarika, District and Session Judge, Dhemaji.
25. Sri Dhruvad Kashyap Das, District and Session Judge, Morigaon.
26. Sri Mridul Kumar Saikia, Member Secretary, i/c, Assam State Legal Services Authority.
27. Sri Rana Dutta, Addl. Chief Judicial Magistrate, Hailakandi.
28. Sri Bhupen Kumar Nath, Addl. Chief Judicial Magistrate, Kamrup, Amingaon.
29. Md. Nur Ahmed Laskar, Addl. Chief Judicial Magistrate, Karimganj.
30. Smt. Alhaz Sabeena Mazumdar, Sub-Divisional Judicial Magistrate (S), Lakhimpur.
31. Sri Nabajit Bhatta, Sub-Divisional Judicial Magistrate (S), Dibrugarh.
32. Smt. Pronita Morang, Sub-Divisional Judicial Magistrate (S), Jorhat.
33. Sri Nikunja Boro, Sub-Divisional Judicial Magistrate (M), Chirang.
34. Smt. Himakshi Thakuria Buragohain, Sub-Divisional Judicial Magistrate (S), Darrang.
35. Smt. Kingkini Bora, Sub-Divisional Judicial Magistrate (S), Dhubri.
36. Sri Rajesh Bodo, Sub-Divisional Judicial Magistrate (S), Udalguri.
37. Smt. Bichitra Dutta, Sub-Divisional Judicial Magistrate (S), Golaghat.

38. Sri Forhan Uddin Choudhury, Sub-Divisional Judicial Magistrate(M), Barpeta
39. Smt. Nino Iralu, Member Secretary, Nagaland State Legal Service Authority
40. Sri Y.M. Imchen, Principal District and Session Judge, Kohima
41. Sri Khrulto Koso, District and Session Judge, Wokha
42. Smt. Tucuno Vamuzo, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Kohima
43. Sri Ajongba Imchen, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Phek.
44. Sri Joel Joseph Denga, Member Secretary, Mizoram State Legal Service Authority
45. Sri R. Vanlalena, Judge, FTC, Kolasib
46. Sri Laldinpuia Tlau, Chief Judicial Magistrate-cum-Principal Magistrate, JJB, Lawngtlai
47. Sri Birthoilal Sakachep, Chief Judicial Magistrate-cum-Principal Magistrate, JJB, Mamit
48. Sri Budi Habung, Member Secretary, Arunachal Pradesh State Legal Service Authority
49. Smt. Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia
50. Sri Ito Basar, District and Sessions Judge, East Sessions Division, Tezu
51. Sri Tage Halley, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Aalo
52. Sri Komjum Tasso, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Ziro
53. The Joint Registrar (PM&P/Judl.), Gauhati High Court, Guwahati.
54. The Joint Director, Judicial Academy, Assam/OSD, Gauhati High Court, Guwahati.
55. Dr. Ved Prakash Gautam, Child Protection Specialist, UNICEF, Assam.
56. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of Gauhati High Court immediately.**
57. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Judge In-charge, Administrative Department, Gauhati High Court, Guwahati.
58. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
59. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

18.4.16  
**REGISTRAR (JUDL.)**